प्रावेशिक कार्यालय Vestern Regiona

Completion of Recovery Certificate No. RC 4758 of 2022 Mr. Ankur J. Chaturvedi (PAN: ABFPC1081P) in the matter of Brijlaxmi Leasing and Finance Limited.

Recovery Certificate No. RC 4758 of 2022 dated May 13, 2022 was drawn against Mr. Ankur J. Chaturvedi (PAN: ABFPC1081P) for a sum of Rs.13,48,836/- (Rupees Thirteen Lakh Forty-Eight Thousand Eight Hundred Thirty-Six Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. JJ/AM/AO-121/2014 dated August 28, 2014 in the matter of unregistered investment advisory by Ankur J. Chaturvedi.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

27.10.2025 Ahmedabad loga thingsaar RECOVERY OFFICER

पूजा ढींगरा / Pooja Dhingraa वसूली अधिकारी एवं उपमहाप्रबंधक Recovery Officer & Deputy General Manager भारतीय प्रतिभूति और विनिमय बोर्ड Securities and Exchange Board of India अहमदाबाद / Ahmedabad